

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/**Jammu**

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref: OM.No: PWD-LIT/12/2021-05 dated:25-11-2021

GOVERNMENT ORDER NO:- 5668-JK (LD) of 2021

DATED:- 08 - 12 - 2021

Sanction is hereby accorded to the appointment of Officers of Public Works (R&B) Department as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

No:-JK(LD)CODI/ 2021/03

Dated:- 08- 12 - 2021

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government Public Works (R&B) Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



(Khursheed Ahmad Bhat)

Additional Secretary to Government

Annexure to the Government Order No.5668-JK(LD) of 2021 dated 07.12.2021

S.No	Number of the case	Title of the case	Name of proposed officer In-Charge (OIC)
1	OWP No. 120/2009	Zainab Begum w/o Abdul Rewhman V/s State & Others	Sh. Joginder Pal, Executive Engineer, PWD(R&B) Division- Mahore
2	OWP No. 827/2009	Archana Talwar V/s State of J&K & Others	Sh. Rajesh Bhagat, Executive Engineer, PWD[R&B] Const. Div-II, Jammu
3	OWP No. 733/2021	Sandesh Kumari and Anr V/s UT of J&K & others	Sh. Mohd Zubair, Executive Engineer, PWD(R&B) Division, Udhampur.
4	WP(C) No. 2471/2021	Inhabitants of village katti, Osh (Subha) and Latyar V/s UT of J&K & others	
5	WP(C) No. 430/2021	Inhabitants of village Lower Juddi, V/s UT of J&K & others	Sh. Mohd Ayub Wani, Executive Engineer, PWD[R&B] Spl. Sub-Division, Doda
6	WP (C) 885/2021	Ghulam Nabi Lone V/s U.T of J&K & Others	Sh. Mohd Aslam, Executive Engineer, PWD[R&B] Division Marwah
7	WP (C) 1657/2021	Anil Kumar & Others V/s U.T of J&K & Others	Sh. Rajesh Kumar Malhotra Executive Engineer, PWD [R&B] Division Chatroo.
8	WP(C) 1917/2021	Subhan Din V/s U.T of J&K & Others	Sh. Joginder Paul, Executive Engineer, PW[R&B] Spl Sub Division Malhore.
9	OWP No. 425/2017	Mohammad Din V/s State of J&K & Ors	Sh. Suresh Kuma, Executive Engineer, PMGSY Division Thathri
10	WP(C) 1206/2015	Inhabitants of Halari Gwadi Kakoo V/s State of J&K & Ors	


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11	OWP 1303/2018	Subhash Singh & Ors V/s UT of J&K and others	Sh. Devi Dayal, Executive Engineer, PMGSY Division Udhampur.
12	WP (C) 2150/2021	M/S SGF-JK JV V/s UT of J&K & Ors	Sh. Rajesh Bhagat, Executive Engineer, PWD(R&B) Construction Division-II Jammu
13	WP (C) No. 1537/2021	Madan Lal & Ors V/s UT of J&K & Ors	Sh. Rajesh Sumberia, Executive Engineer, PWD(R&B) Division Basholi
14	OWP No. 78/2013	Mohd. Maqbool Dar V State of J&K & Ors	Sh. Mohd Ayub Wani, Executive Engineer, PWD(R&B) Spl. Sub Division Doda
15	WP (C) No. 272/2021	Mohd. Mushtaq V/s UT of J&K and Others	Sh. Maqbool Hussain, Executive Engineer, PW(R&B) Division, Rajouri
16	OA No...../202 1	Kailash Chander and another V/s UT of J&K and others	Sh. Manzoor Hussain, Chief Engineer PW(R&B) Department Jammu
17	OA No...../202 1	Mohd. Yassir and other V/s U.T of J&K and Others.	Sh. Manzoor Hussain, Chief Engineer PW(R&B) Department Jammu.

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